- (b) if so, what are the reasons therefor;
- (c) whether any representation has been received from the staff in this regard; and
- (d) if the answer to part (c) above be in the affirmative, the action taken thereon?

THE MINISTER OF DEFENCE (SHRI V. B. CHAVAN): (a) and (b) This is so only in respect of Nos. 1, 2 and 3 Field Ordnance Depots. This position has arisen because the clerical staff employed in Field Ordnance Depots are borne on the Unit-wise Roster whereas the clerical staff in other Ordnance Depots are borne on the Central roster.

- (c) Yes, Madam.
- (d) The question of merger of staff in the Field Ordnance Depots who are borne on the Unit roster with similar staff in other Ordnance Depots borne on the Central roster had been examined but could not be accepted on account of the various administrative and practical difficulties.

## SHORTAGE OF FERROUS SCRAPS ON STOCK VERIFICATION

- 502. THAKUR BHANU PRATAP SINGH: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that on a stock verification in 1958 in a workshop a shortage of about 80 tons of ferrous scraps valued at Rs. 28,000 was found; and that after an enquiry made in 1963 the responsibility for misappropriation of the shortage in the stock was fixed on a gazetted officer; and
- (b) if so. what action has been taken against that officer?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes,

Madam. Shortage of 73 tons 13 cwts. 1 qrs. and 13 lbs of ferrous scraps M.S. cut pieces valued at Rs. 24,708.51 Paise was detected as a result of annual independent stock verification in July, 1958. The case was investigated and disciplinary action was initiated against three gazetted officers and three non-gazetted officials.

to questions

(b) Of the three gazetted officers, the case against one officer has been finalised and Government's displeasure has been communicated to him for the negligence exhibited by him in his supervisory duties. The case against other two officers is at present under reference with the Central Vigilance Commission. As regards nongazetted officials, one official has been compulsorily retired from service. The second official has been reduced in the time scale by one stage for a period of aix months. The third official has been exonerated of the charge against him.

## ग्रफो-एशियाई महिला सम्मेलन

## \*503. ची भगवत नारायण भागवः चित्रः

क्या वैदेशिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि ग्रश्नेस 1965 में भ्रत्जेरिया में जो श्रफो-एशिगई महिला सम्मेलन हो रहा है उसकी विभिन्न समितियों में भारत को प्रतिनिधित्व प्राप्त रहेगा;
- (ख) क्या यह सच है कि इन्डोनेशिया तथा जापान के प्रतिनिधियों ने चीनी प्रति-निधियों से मिल कर, सम्मेलन में भारत को प्रतिनिधित्व देने का विरोध किया है, यदि हां, तो इस पर भारत सरकार की प्रतिकिया क्या है; और
- (ग) क्या संयुक्त घरब गणराज्य ने घपनी एक सीट भारत को देने की पेशकन की थी धौर चीन ने उसका विरोध किया था?